



बौद्धिकसंपदा

भारत

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वाणिज्यऔरउद्योगमंत्रालय

Ministry of Commerce & Industry

उद्योगसंवर्धनऔरआंतरिकव्यापारविभाग

Department for Promotion of Industry and Internal Trade

बौद्धिकसंपदाभवन

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Public Notice

All concerned stakeholders are hereby informed that electronic Know Your Customer (e-KYC) compliance is mandatory for all Intellectual Property (IP) Attorneys practicing before the Intellectual Property Office and to access the online portals of the IP India Website.

Accordingly, all attorneys enrolled in the register maintained by O/o the CGPDTM are required to submit their e-KYC verification within a period of one month from the date of issuance of this Notice. The prescribed e-KYC form is available on the official e-filing portal that can be accessed through their existing login credentials.

In the event of any difficulty or technical issues encountered during the e-KYC process, stakeholders are advised to contact the IT Support Team at support.ipo@gov.in, patentagent-ipo@gov.in and Trademarkagent-tmr@gov.in

This Notice is issued with the approval of the Competent Authority.

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